

Doubling of railway lines

†770. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it has been proposed to double the Moradabad-Ramnagar and Rampur-Kathgodam railway lines;
- (b) if so, when the proposal was made and at what level it is pending at present;
- (c) by when the proposal for doubling of both these railway lines is likely to be approved; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (d) Doubling of a section is taken up depending upon its capacity utilization, availability of funds, competing demands, etc. Present, traffic on Moradabad-Ramnagar and Rampur-Kathgodam railway lines has not yet reached the level to justify doubling.

New railway line in Uttarakhand

† 771. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the team of railway officers had explored the possibility of Haldwani-Ritha Sahib *via* Chorgaliya rail line in Uttarakhand;
- (b) if so, whether the results are positive; and
- (c) if so, whether the funds for the survey of the above rail line would be allocated?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) Surveys for Haldwani-Chorgaliya (21 km) and Haldwani-Ritha Sahib (60 km) have been taken up to examine the feasibility and viability for providing rail connectivity between Haldwani-Chorgaliya and Haldwani-Ritha Sahib. ₹ 0.50 lakh and ₹ 2.24 lakh have been provided for these two surveys respectively in the Budget 2016-17.

Land acquisition under Railway Amendment Act, 2008

772. DR. KANWAR DEEP SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that land acquisition under the Railways (Amendment)

†Original notice of the question was received in Hindi.